

(c) what is the reason to derost them when there is a scope for suspension?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) to (c) Appropriate disciplinary action has been initiated against the concerned crew.

Inquiry in Kingfisher aeroplane incident

2009. SHRI BHARATKUMAR RAUT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the inquiry by the Directorate General of Civil Aviation (DGCA) on Kingfisher aeroplane mishap at Mumbai airport on 10 November, 2009 is completed;

(b) if so, the persons held responsible for the incident;

(c) what are the long term measures DGCA and Airports Authority of India (AAI) propose to take to ensure that runways are maintained properly to minimize risk to lives and properties of passengers and airlines;

(d) whether National Aviation Company India Limited (NACIL) entered into any understanding with pilots who had gone on 'sick leave agitation' in October, 2009;

(e) what financial burden NACIL had to bear to meet demands of pilots; and

(f) whether NACIL would adopt similar attitude with other aviation staff also?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) No, Sir.

(b) Does not arise.

(c) Besides regular safety audits of airports, Directorate General of Civil Aviation (DGCA) has advised all Aerodrome operators to devise a preventive maintenance programme based on guidelines issued in the Civil Aviation Requirements on the subject, issued by DGCA, for ensuring continuous serviceability of runway.

(d) and (e) When the executive pilots of National Aviation Company of India Limited (NACIL) went on mass sick leave, NACIL offered to re-examine the Board resolution regarding cuts in Productivity Linked Incentive (PLI) and Flying Allowances of Executive Cadre Employees of NACIL.

(f) NACIL had to bear no extra financial burden as PLI and Flying Allowance were being paid earlier also. However, the cost reduction exercises and revenue enhancement measures initiated by NACIL were affected due to Executive Pilots going on mass sick leave, besides a revenue loss of Rs. 65 crore.

Cancellation of flights due to under booking

2010. SHRIMATI VIPLOVE THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is aware that some of the private airlines particularly Kingfisher Red cancel their flights at the eleventh hour due to under booking;